

be pleased to state :

(a) whether Government propose to issue instructions to the Uttar Pradesh State Government for sinking State-owned tubewells for cultivation of the land allotted to the ex-military personnel in Hastinapur area in Meerut District ; and

(b) if so, whether Government propose to grant some additional amount to the State Government for this area of Hastinapur ; and if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir. The formulation and execution of minor irrigation schemes, including State tubewells, is the responsibility of the State Government concerned.

(b) Does not arise.

Preservation of Wild Life

1635. SHRI V. NARASIMHA RAO :
SHRI K. M. KOUSHIK :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Tourism Department has urged for a separate high powered body to look after the preservation of wild life and creation of certain facilities for Shikar tourism ; and

(b) if so, the reaction of Government in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) On receiving the request from the Department of Tourism the question of setting up a small High Power Committee to go into the problem of Wild Life conservation in the country was considered by the Government. It was decided to refer the matter to the Indian Board for Wild Life, the highest advisory body in the country on the conservation of wild life. The proposal of the Department of Tourism for setting up a High Power Committee was accordingly placed before the Indian Board for

Wild Life at its 7th Session held on 8th and 9th July, 1969 at New Delhi for its consideration. The Board did not consider it necessary to appoint a National Committee of Wild Life conservation as the work required to be done by this High Powered Committee is already being attended to by the Board itself.

Production of Wheat in Tamil Nadu

1636. SHR V. NARASIMHA RAO :
Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Director of the Indian Agricultural Research Institute, New Delhi has expressed the view that Tamil Nadu can produce two lakh tonnes of wheat during the year 1969-70 ;

(b) if so, whether Government propose to start cultivation of wheat in Tamil Nadu ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Director, Indian Agricultural Research Institute, New Delhi, expressed the view during a lecture that South India, including Tamil Nadu, can produce 2 lakh tonnes of wheat during 1969-70.

(b) The State Government of Tamil Nadu has not yet taken up any intensive programme for wheat cultivation.

(c) The Statement by the the Director is very recent.

Extension of E.S.I.S. to Madurai

1637. SHRI V. NARASIMHA RAO :
SHRI VIRENDRAKUMAR
SHAH :

Will the Minister of LABOUR AND REHABILITATION be pleased to State :

(a) whether the Tamil Nadu Government has decided to extend the Employees' State Insurance Scheme to Madurai despite the advice of the Centre to postpone it ;

(b) the reasons advanced by the Centre